में परिवर्तन के लिए विभिन्न प्रस्तावों पर जून, 1990 में हुए मुख्यमंत्रियों के सम्मेलन में विचार-विमर्श किया गया था। इस सम्मेलन में ग्राम सहमति यह हुई थी कि भूमि कानूनों में ग्रीर परिवर्तन न किया जाए बल्कि विद्यमान कानूनों को बेहतर तरीके से लागू किया जाए।

पूर्व प्रधानमंत्री ने राष्ट्रीय विकास परिषद् के उद्घाटन भाषण में ुषि उत्पाद्-कता बढाने के लिए एक पर्व-शर्त के रूप में भूमि सुधारों के कार्यान्वयन पर काफी वल दिया था। इसके पश्चात उन्होंने भूमि के बेनामी लेन-देन का पता लगाने, भूमि के ब्राबंटितियों को उसका वास्तविक कब्जा दिलवाने ग्रौर ऐसी भूमि को कब्जे में लेने में ग्राने वाली किन्हीं कठिताइयों को दूर करने तथा भूमि और गरीव लोगों में इसके वितरण से संबंधित मामलों को निपटाने के लिए भूमि न्याया-धिकरण स्थापित करने की मावश्यकता पर बल देते हुए राज्यों/संघ शासित क्षेत्रों के मुख्यमंत्रियों को एक पत्र लिखा था ।

मुकदमेवाजी को कम करने के लिए सरकार ने गत वर्ष संविधान की नवीं ब्रनुसूची में 55 अतिरिक्त भूमि कानूनों को शामिल किया है।

Orchards under Jawahar Rozgar Yojana

1140. SHRI VISHWASRAO RAM-RAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to include orchards under Jawahar Rozgar Yojana; and

(b) if so, the details thereof and if not, the reasons therefor?

fr-^EHE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH). - (a) and (b) Social Forestry on Government and Community land is a permissible activity under the Jawahar Rozgar Yojana (JRY). Planting of all types of fruits, fodder and fuel trees can be taken Up under the programme. The guidelines presrcibe that quick growing fuel, fodder and small timber trees alongwith the fruit trees of local variety should be given preference over the exotic species.

The guidelines of the JRY also hav<sub>e</sub> a provision; or farm forestry under which the orchards can be developed on the private lands belonging to the folowingh categories of identified rural poor whose names figure in the Integrated Rural Development Programma (IRDP) Survey register:

(i) Scheduled Castes and Scheduled

Tribes; (ii) Freed bonded labourers; and

(iii) All allottees of land i. e. ceiling surplus land/bhoodan/Wasteland/Government lands provided their land holdings, do not exceed to those of small farmers, and on land f. o<sub>r</sub> which tree patta have been granted.

## **Research on Manso Crops**

1141. SHRI VISHWASRAO RAM-RAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any research is being conducted on the mar go crops;

(b) whether Government propose to establish any research institute for mango in the Konkan area of Maharashtra wheih is the largest mango producing area in the country.

(c) what steps Government propose to take -to increase the production of the mango and its export; and.

(d) what facilities Government propose to provide to the producers of the mango crops for increasing the production?'

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE